

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

**EXCISE Cross Appeal No. 10914 of 2017
in**

EXCISE Appeal No. 10966 of 2017

(Arising out of OIO-SIL-EXCUS-000-COM-49-52-16-17 dated
28.11.2016/06.12.2016 passed by Commissioner of Central Excise, Customs and
Service Tax- Silvasa)

C.C.E. & S.T. – Silvasa

...Appellant

Commissioner Central Excise, Customs & Service Tax,
Silvassa, 4th floor, Adarsh Dham Building, Vapi Daman Road Vapi
Opp. Old Town Police Station-Vapi, Gujarat

VERSUS

Sunshine Fibre Pvt Ltd

...Respondent

plot no. 444/1/6, Village- masat,
Silvassa, dadra nagar haveli (ut)

APPEARANCE:

Shri M.G. Rayka, Additional Commissioner (AR) appeared for the Appellant
Shri Paresh M. Dave, Advocate appeared for the Respondent

CORAM:

**HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 15.04.2024
DATE OF DECISION: 13.06.2024

The appeal is disposed of. For order, see order of date in Excise
Appeal No. 10963 of 2017.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha